

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 &**  
**IA NO. 898 OF 2017 & IA NO. 174 OF 2018**  
**APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016**

**Dated: 6<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**  
**Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 & IA No. 898 of**  
**2017 & IA NO. 174 OF 2018**

**In the matter of :**

**Gail Gas Ltd.**

**... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachhin Puri, Sr. Adv.  
Mr. Ajit Puddusery  
Mr. Ajeet Singh Verma  
Mr. Kamil Khan

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan  
Ms. Swapna Seshadri  
Mr. Sumit Kishore for R-1  
  
Mr. R.V. Sinha  
Mr. A.S. Singh for R-3

**APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016**

**M/s. Sanwariya Gas Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey  
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan  
Ms. Swapna Seshadri  
Mr. Sumit Kishore for R-1  
  
Mr. R.V. Sinha  
Mr. A.S. Singh for R-2

Mr. Sacchin Puri, Sr. Adv.

Mr. Ajit Puddusery  
Mr. Ajeet Singh Verma for R-3 & 4

## **ORDER**

The learned senior counsel, Mr. Sacchin Puri, appearing for the Appellant in Appeal No. 122 of 2015 and the learned counsel, Mr. R.V. Sinha, appearing for the second Respondent in Appeal No. 125 of 2016 submitted that, they desired to explore the possibilities of amicable settlement between the parties through mediation, if possible. Therefore, they requested that the instant Appeals may kindly be listed for hearing on 11.05.2018.

Submissions made by the learned sr. counsel appearing for the Appellant in Appeal No. 122 of 2015 and the learned counsel appearing for the second Respondent in Appeal No. 125 of 2016, as stated above, are placed on record.

Release these matters from '*Part Heard*' and list for '*Hearing*' on **11.05.2018**, as agreed by the learned counsel appearing for both the parties.

**(Justice N.K. Patil)**  
Judicial Member

**(B.N. Talukdar)**  
Technical Member (P&NG)

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